

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 22 OF 2026**

IN THE MATTER OF:

News Item Titled "99% Water Supply Safe on BMC's Paper but Ground Reality Tells A Lethal Tale" Appearing in Free Press Newspaper Dated 05.01.2026

MEMO OF PARTIES (As Per ORDER DATED 17.01.2026)

News Item Titled "99% Water Supply Safe on BMC's Paper but Ground Reality Tells A Lethal Tale" Appearing in Free Press Newspaper Dated 05.01.2026

VERSUS

1. Member Secretary, Central Pollution Control Board
Parivesh Bhawan, East Arjun Nagar, Delhi-110032
E-mail: mscb.cpcb@nic.in (RESPONDENT NO.1)
2. Integrated Regional Office, Bhopal, MoEF&CC,
E-5, Kendriya Paryavaran Bhawan, E-5 Arera Colony,
Link Road-3, Ravishankar Nagar, Bhopal – 462016
E-mail: rowz.bpl-mef@nic.in (RESPONDENT NO.2)
3. Madhya Pradesh Pollution Control Board,
E-5, Main Rd No. 3, Ekant Park, Arera Colony,
Bhopal, Madhya Pradesh – 462016
E-mail: ms-mppcb@mp.gov.in (RESPONDENT NO.3)
4. District Magistrate (Collector), Bhopal,
Collectorate, A-Block, Old Secretariat,
Bhopal, Madhya Pradesh 462001
E-mail: commbho@nic.in (RESPONDENT NO.4)